

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 25th April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 02/2016(CZ) in O.A. No. 17/2016(CZ)	Smt. Kusum Saxena & Anr. Vs. State of M.P. & 7 Ors.	Mr. Pulkit Godha, Advocate	
FOR HEARING				
2.	Original Application No. 25/2016(CZ) (M.A.No.98/16) (M.A.No.342/16)	Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Sachin K.Verma, Adv.	
3.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.		
4.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.		
5.	Original Application No. 118/2015(CZ) (M.A.No.812/15)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr.Dharamveer Sharma,Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
6.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurav, Adv.	
7.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
8.	Original Application No. 136/2015(CZ) (M.A.No.68/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

9.	Original Application No. 76/2015(CZ) (M.A.No.131/16) (M.A.No.159/16)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15) (M.A.No.96/16)	Tribunal at its own Motion (<i>Delomite Mining, Mandla</i>) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R-5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
11.	Appeal No. 02/2013(THC)	M/S Mewat- Stone Crushing co. Vs. Rajasthan State Pollution Control Board.	Mr.S.M. Hussain, Adv. Mr.Sandeep Singh, Adv.	
12.	Original Application No. 49/2014 (CZ) (M.A.No.86/15) (M.A.No.406/15)	Navin Verma Vs. Govt. of Rajasthan	Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in